

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

7.

C.P.(IB)/786(MB)/2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES: PNB Housing Finance Limited
v/s
Sumer Buildcorp Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Ms. Vishrutyi Sahni, Ld. Counsel for the Financial Creditor present. Mr. Rahul Sarda a/w Mr. Chirag Sarawagi i/b Tushar Goradia, Ld. Counsel for the Corporate Debtor present.
2. The Counsel for the Corporate Debtor submits that the matter is under negotiation for settlement and the discussion is in the advanced stage, hence seeks some time for the settlement. Time granted.
3. List this matter on 08.12.2022 for reporting settlement.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)